sumption, industrial consumption and agricultural consumption;

- (b) whether it is a fact that Andhra, Pradesh is one of the neglected states in this regard; and
- (c) if so, whether any preferential treatment is contemplated in this regard in so

far as: relatively power deficit States are concerned?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND HOWER: (SHRI SIDDHESHWAR PRASAD): (a) Details of electricity consumption during 1965-66 in different States categorywise are given below:

Si. No.	State	Electricity consumption in Million KWH				
		Domestic	Industrial	Agricultural	Others	Total
1.	Maharashtra	448	3,297	90	882	4,717
2.	West Bengal	510.	3,010	4	541	4,065
3.	Madras	214	1,792	820	396	3,222
4.	Uttar Pradesh	191	1.640	346	225	2,372
5.	Punjab	114	1,916	211	109	2,350
6.	Bihar	61	1,397	29	446	1,933
7.	Gujarat	142	1.421	101	132	1,796
8.	Mysore	131	1,036	66	149	1,382
9.	Andhra Pradesh	86	575	173	215	1,048
10.	Madhya Pradesh	74	869	12	79	1,028
11.	Orissa	30	882	2	63	977
12.	Kerala	90	603	24	33	750
13.	Rajasthan	39	199	20	68	326
14.	Assam	24	24	1	22.9	7.1
15.	Jammu & Kashmir		_	Not available	_	-
16.	Negeland	0.6	0.1	-2-	0.3	I

- (b) It will be seen that during 1965-66 Andhra Pradesh occupied the ninth position with regard to the electricity consumption among the 16 States.
- (c) Power production in various States is being planned on the basis of power demands that are expected to arise from various categories of consumers. Efforts are also being made to expediate commissioning of new Schemes in States which are relatively deficient in power supply.

Irrigation and Power Projects

7993. SHRI K. NARAYANA RAO: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) how many power and irrigation projects have been completed since the Independence with foreign participation;
- (b) the nature of assistance and the details thereof;

- (c) whether it is a fact that 30 power projects had been completed with the American participation; and
 - (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (d). The requisite information is given in statements I & II placed in the Table of the House. [Placed in Library, See No. Lt 975/168].

लेह झौर कारगिल में पन-विजली तैयार करना

7994. श्री कुलोक बाकुलाः तया सिवाई कौर विकृत संत्री यह बताने की रूपा करेंगे किः

- (क) क्या लेह और कारगिल में पन-बिजली तैयार कुरने की कोई योजना है;
- (ख़) सिंह हां, तो इस योजना के झन्तर्गत इन क्षेत्रों में कितने किलीबाट विजली तैयार

करने का लक्ष्य निर्घारित किया गया है स्रौर इस योजना की क्रियान्विति में कितनी प्रगति हुई है;

- (ग) यदि इस योजना को क्रियान्वित करने का काम सभी धारम्भ नहीं किया गया है तो इसके क्या कारण हैं और इसको कब तक क्रियान्वित किया जायेगाः ग्रीर
- (घ) यदि इस योजना को क्रियान्वित करने में में कुछ समय लगेगा, तो क्या वहां पर सरकार छोटे-छोटे जनित्रों से बिजली तैयार करेगी?

सिंचाई तथा विद्यं त मन्त्रालय में उप-मन्त्री (श्री सिद्धे इवर प्रसाद): (क) से (घ). जम्मू व काश्मीर सरकार ने लेह में पन-बिजली उत्पन्न करने के लिये कुछ प्रस्ताव तैयार किये हैं जिन पर भारत सरकार विचार कर रही है। इसके अलावा लेह और कारगिल दोनों क्षेत्रों में कुछ सम्भाव्य पन-बिजली स्थलों की छान-बीन की जा रही है। लेह और कारगिल में पन बिजली उत्पादन की कोई नई स्कीम कार्यान्वनार्थ स्वीकार नहीं की गई है। स्रतः उन क्षेत्रों में बिजली उत्पादन का कोई लक्ष्य निर्घारित नहीं किया गया है।

किन्तु लेह भीर कारग़िल में जब तक कोई पन-बिजली स्कीम कार्यान्वित नहीं होती तब तक वहां बिजली पैदा करने के लिये छोटे-छोटे डीजल बिजली केन्द्र स्थापित कर दिये गये हैं।

Price Structure of I. O. C. Lubricating Oil

7995. SHRI MADHU LIMAYE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) whether Government have made any inquiry into the price structure of the lubricating oils produced/marketed by the products of the Indian Oil Corporation;
- (b) whether these prices are higher by 10 to 15 per cent than the prices of other producers; and
- (c) if so, the steps taken by Government to reduce costs and prices of the Indian Oil Corporation?

THE MINISTER OF STATE IN THE OF PETROLEUM CHEMICALS AND OF SOCIAL WEL-FARE (SHRI RAGHU RAMAIAH): Base lubricating oils are not yet produced in the country except for a small production of low grade lubricates at Digboi Refinery of the Assam Oil Company. Production of base lubricating oils at Barauni Refinery is in trial stage. No inquiry has, therefore, yet been made in the price structure of lubricating oils produced in the country.

- (b) Except for a few special grades, the prices of the lubricating oils marketed by the Indian Oil Corporation are on a par with the prices of the oils marketed by the other oil companies.
- (c) Continuous efforts are made by the Indian Oil Corporation to import base stocks at competitive prices subject to quality requirements for certain special grades.

Liabilities of Indian Oil Corporation

7996. SHRI MADHU LIMAYE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) whether it is a fact that the liabilities of the Indian Oil Corporation at present are in the neighbourhood of Rs. 34 crores ;
- (b) the losses suffered as a result of payment of interests on these liabilities;
- (c) whether any steps have been taken to liquidate the liabilities quickly; and
- (d) whether any inquiry has been ordered into the failure of the officials to liquidate these liabilities expenditiously?

THE MINISTER OF STATE IN THE OF PETROLEUM AND CHEMICALS AND OF SOCIAL WEL-FARE (SHRI RAGHU RAMAIAH): Customers' outstandings of the Marketing Division of the Indian Oil Corporation which amounted to Rs. 34.72 crores as on 31.12.67 have been brought down to under Rs. 29 crores as on 31.3.1968.

(b) The grant of credit to major customers is a normal feature of the marketing of petroleum products in India and interest on customers' outstandings forms a part of the normal operational expenditure of